

ANNEXURE - A**Bhaskar Foods Private Limited****List of Creditors as on 25/08/2022 (Insolvency Commencement Date)**

S. N.	Date of Claim received	Name of Creditors	Complete Address with email	Amount claimed by the creditors (Rs.)	Amount admitted (Rs.)	Amount of claim under verification (Rs.)	Security Interest, if any (Rs.)	Remarks
OPERATIONAL CREDITORS								
1.	13-09-2022	M/s. Agarwal Coal Depot	Old Cotton Market Road, Jaffarji Gin Compound, Amravati - 444601 Email id: agarwalcoaldepot@ymail.com	80,60,109.00	80,60,109.00	-	-	-
2	13-09-2022	M/s. Oriental Coal Corporation	65, East High Court Road, Ramdaspeth, Nagpur - 440 010 Email Id: oriental_coals@yahoo.co.in	66,55,745.00	66,55,745.00	-	-	-
TOTAL (A)				1,47,15,854.00	1,47,15,854.00	-	-	-
OPERATIONAL CREDITORS - GOVERNMENT DUES								
1.	19-09-2022	The Commissioner of Customs, NS-II, JNCH, Nhava Seva	Jawaharlal Nehru Customs House, Nhava Sheva, Tal-Urban, Dist- Raigarh 400707 Email id: jnch-epcg@gov.in	124,05,519.00	-	124,05,519.00	-	-
TOTAL (B)				1,24,05,519.00	-	1,24,05,519.00	-	-
TOTAL (A + B)				2,71,21,373.00	1,47,15,854.00	1,24,05,519.00	-	-

Note: There are only 02 operational creditors (other than Workmen/ Employees Dues and Government Dues) for Rs. 1,47,15,854.00 which have been admitted, and one Operational Creditor - Government Dues for Rs.1,24,05,519.00 which is under verification; and the remaining creditors, if any, have not made their claims before the cutoff date as specified in the public announcement, hence not considered in the list of creditors as above.

In the matter of CIRP of
Bhaskar Foods Private Limited,

Sambhu Lal Agarwal
Sambhu Lal Agarwal

Interim Resolution Professional (IRP)

Regn. No.: IBBI/IPA-001/IP-P00387/2017-18/10698

Place: Sambalpur

Date: 29/12/2022

